

Development of tourism in Rajasthan

†90. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of TOURISM be pleased to state:

(a) whether Government has any plan to boost tourism development in Rajasthan on priority basis;

(b) the amount sanctioned during the last three years thereof;

(c) the names of tourist destinations targeted to be made attractive and the investment planned to be made therefor;

(d) whether any evaluation as to the tourist pulling capacity of Rajasthan's forts, havelies, monuments and religious places, has been undertaken; and

(e) if so, the details thereof?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) to (e) Development and promotion of tourism is primarily the responsibility of the State Governments. However, the Ministry of Tourism, Government of India, extends Central Financial Assistance for tourism projects based on the proposals received from them which are complete in all respects as per the Scheme Guidelines, *inter-se* priority and subject to availability of funds. During the last 3 years (2006-07 to 2008-09), Central Financial Assistance sanctioned to State Government for the Tourism Infrastructure Projects, fairs and festivals and Large Revenue Generating Project is as follows:—

(Rs. in lakh)

Year	Amount
2006-07	953.84
2007-08	1554.46
2008-09	4189.56

Financial support for tourism promotion

91. SHRIMATI VIPLOVE THAKUR: Will the Minister of TOURISM be pleased to state:

(a) the number of proposals of projects received from the State Government of Himachal Pradesh for development and promotion of tourism in the State during the year 2008-09;

(b) the names of projects sanctioned by Government and the financial support extended to Himachal Pradesh during the year 2008-09;

(c) the details of amount utilized by the State Government on infrastructure development of destinations in the State during the year 2008-09;

†Original notice of the question was received in Hindi.

(d) whether Government has ever monitored that the sanctioned amount is not being diverted to other activities; and

(e) if so, the details thereof?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) to (e) Development and promotion of tourism is primarily the responsibility of the State Government. However, the Ministry of Tourism, Government of India, extends Central Financial Assistance for tourism projects based on the proposals received from them which are complete in all respects as per the Scheme Guidelines, *inter-se* priority and subject to availability of funds. During the year 2008-09, the following tourism projects were sanctioned to Himachal Pradesh as per the following details:—

(Rs. in lakh)

Sl. No.	Name of the Project	Amount sanctioned
1.	Integrated Development of Una-Bilaspur—Hamirpur Circuit	760.00
2.	Integrated Development of Hamirpur as a Tourist Circuit	600.00
3.	Integrated Development of Solan District as a Circuit	420.00
4.	Integrated Development of Chail as a Destination	480.00
5.	Integrated Development of Jogindernagar Bir Billing as a Destination	427.90
6.	Integrated Development of Naldehra as a Destination	269.76
7.	Organizing Minjar Fair Chamba 2008	5.00
8.	Mountain Biking Event MTB 2008	10.00
9.	Kullu Dussehra 2008	5.00
10	Foodcraft Institute at Dharamsala, District — Kangra	475.00

Implementation of Tourism Projects is responsibility of the State Government. However, Ministry of Tourism monitors the implementation of the projects through review meetings with the concerned State Governments and site visits from time to time.

Eco-tourism

92. SHRI NAND KISHORE YADAV:
SHRI KAMAL AKHTAR:

Will the Minister of TOURISM be pleased to state:

(a) whether Government has any plan for development of Eco-tourism; and

(b) if so, the details thereof, alongwith the details of the amount released and the progress made in Uttar Pradesh during the last three years?